

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 1409
ANSWERED ON 14.03.2022

UTILISATION OF DMF FUNDS

1409 : SHRI DEREK O' BRIEN:

Will the Minister of MINES be pleased to State:

- (a) the number of mining affected persons and hectares of mining affected areas identified by District Mineral Foundations (DMFs) in each state;
- (b) the amount collected and amount spent from DMF funds in each State;
- (c) the amount that has been spent on each category of work; and
- (d) the part of this amount that was spent by DMFs for beneficiaries that are not identified as mining affected?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) to (d): Section 9B of the MMDR Act empowers the State Government to establish District Mineral Foundation in all the Districts affected by mining for the benefit of the people and areas affected by mining activities. As per PMKKKY guidelines issued *vide* order dated 16.09.2015, affected area has been divided into two categories viz. (i) directly affected area; and (ii) indirectly affected area. Directly affected areas are those areas where direct mining-related operations such as excavation, mining, blasting, beneficiation and waste disposal (overburdened dumps, tailing ponds, transport corridors etc.), etc. are taken up and indirectly affected areas are those areas where local population is adversely affected on account of economic, social and environmental consequences of mining-related operations. Mining affected people includes directly affected families and displaced families as defined under Section 3 (c) and 3 (k) respectively of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act.

Information on the amount collected and amount spent from DMF funds in each State has been provided in Annexure-I and the information on amount that has been spent on each category of work has been provided in Annexure-II

Annexure – I**DMF Fund Status till January 2022**

Sr. No.	State	Total amount collected under DMF (In Cr.)	Amount Spent (In Cr.)
1	Andhra Pradesh	1432.46	437.81
2	Chhattisgarh	8438.33	5738.11
3	Goa*	225.74	43.02
4	Gujarat	1065.10	417.61
5	Jharkhand	8099.41	3871.82
6	Karnataka	3159.48	1266.18
7	Maharashtra&	2900.39	1351.66
8	Madhya Pradesh	4651.55	2228.03
9	Odisha	16952.64	8515.71
10	Rajasthan	5900.60	2359.37
11	Tamilnadu	930.31	583.62
12	Telangana@	3243.07	2011.74
13	Assam*	94.50	33.13
14	Bihar*	100.47	6.38
15	Himachal Pradesh	229.19	26.04
16	Jammu & Kashmir	41.47	14.75
17	Kerala^	36.08	0.00
18	Meghalaya	70.77	7.68
19	Uttarakhand	211.39	14.47
20	Uttar Pradesh	1093.67	471.20
21	West Bengal	77.44	19.34
22	Punjab*	133.28	0.00
23	Haryana*	42.51	14.91
Grand Total		59129.86	29432.58

* Data till December 2021

& Data till November 2021

^ Data till May 2021

@ Data till September 2021

Annexure – II**Sector wise Project and Fund Allocation / Spent Status - till January 2022**

S.No.	Sector wise work	Number of Projects	Amount Sanctioned (In Cr.)	Amount Spent (in cr)
High Priority work-60%				
1	Drinking water supply	34167	11365.12	7030.34
2	Environment Preservation and pollution control measures.	5613	853.97	400.39
3	Health	17895	5457.57	3687.19
4	Education	45525	8407.45	3809.67
5	Welfare of Women and Children.	12850	1626.23	701.15
6	Welfare of aged and disabled people.	1018	147.96	88.77
7	Skill development	5900	1116.10	607.74
8	Sanitation	11623	1605.49	951.09
9	Other	11686	3340.33	2637.19
Sub Total		146277	33920.21	19913.53
Other Priority work-40%				
1	Physical infrastructure	58708	13432.41	6476.65
2	Irrigation.	3929	1838.16	1216.25
3	Energy and watershed development.	8762	839.69	541.93
4	Any other measures for enhancing environmental quality in mining district.	1435	1062.55	914.96
5	Other	1558	1069.67	354.35
Sub Total		74392	18242.49	9504.14
Total		220669	52162.70	29417.67
